

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/259(CHE)/2021

NAME OF THE PETITIONER : LICHFL Trustee Company Pvt Ltd
& Another

NAME OF THE RESPONDENT(S) : B Anand Kumar

UNDER SECTION : Sec 95(1) of IBC 2016

ORDER

Ld. Sr. Counsel Mr. E. Om Prakash for the Petitioner. Ld. Counsel
Ms. Nandhini Agarwal for the Respondent

Respondent sought short adjournment as the Sr. Counsel is not available.

List the Petition for hearing on **19.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk